

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :16/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/3871/2024 BLAPL/1232/2024	AJIT NAG VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	MALKANGIRI /578 /2023 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000709/2023
2	D-BLAPL/3986/2024 BLAPL/1233/2024	TOFAN NAYAK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	TOMANDO /215 /2023 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000425/2023
3	D-BLAPL/3988/2024 BLAPL/1234/2024	BAGHA @ SOUBHAGYA NAIK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	KAMAKHYANAGAR /412 /2023 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000779/2023
4	D-BLAPL/4193/2024 BLAPL/1235/2024	SUBHAM PATTANAIK @ PATTNAYAK VS STATE OF ODISHA	JAYADEBA BEHERA VS	BOLANGIR TOWN /269 /2023 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000043/2023
5	D-BLAPL/4263/2024 BLAPL/1236/2024	MAHAJIT KARNA VS STATE OF ODISHA	SURESH KUMAR JENA VS	MANAMUNDA /109 /2023 ADDL.SESION JUDGE CUM SPL.JUDGE Spl/0000126/2023
6	D-BLAPL/4311/2024 BLAPL/1237/2024	RAJENDRA MAHARANA VS STATE OF ODISHA	JAGANNATH BHUYAN VS	BADABAZAR /398 /2023 SPL. JUDGE(POCSO), BERHAMPUR(Gan Spl/0000208/2023
7	D-BLAPL/4270/2024 BLAPL/1238/2024	BIJU @ JYOTIPRAKASH ACHARYA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	BARIPADA TOWN /753 /2023 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M CT/0001342/2023
8	D-BLAPL/4487/2024 BLAPL/1239/2024	NARADA KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /40 /2022 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000013/2022
9	D-BLAPL/4498/2024 BLAPL/1240/2024	BHARADWAJA KHATUA VS STATE OF ODISHA	LALITENDU BHUYAN VS	/ /0 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000006/2024
10	D-BLAPL/4574/2024 BLAPL/1241/2024	SHIBA CHARAN DAS VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	KEONJHAR SADAR /127 /2006 DISTRICT & SESSIONS JUDGE,KEONJH ST/0000161/2007
11	D-BLAPL/4576/2024 BLAPL/1242/2024	DAMBARU KHILA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	MACHHKUND /51 /2023 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000048/2023

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12	D-BLAPL/2179/2024 BLAPL/1243/2024	KAMTA PATEL VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	/ /0 ADDL.SESIONS JUDGE CUM SPL JUDGE TR/0000034/2023
13	D-BLAPL/2756/2024 BLAPL/1244/2024	AKASH @ PRINCE SINGH VS STATE OF ODISHA	S.S.RAY (2) VS	AMBADOLA /88 /2023 A.D.J., GUNUPUR(Rayagada) TR/0000084/2023
14	D-BLAPL/3556/2024 BLAPL/1245/2024	SILU @ SURYAMANI NAIK VS STATE OF ODISHA	MANOJ BIHARI DAS VS	KHANDAPARA /52 /2022 J.M.F.C.,KHANDAPARA(Nayagarh) GR/0000050/2022
15	D-BLAPL/3862/2024 BLAPL/1246/2024	SUKANT DAS @ SUKANTA DAS VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000022/2024
16	D-BLAPL/4582/2024 BLAPL/1247/2024	PURNACHANDRA ORAM @ DURGA ORAM VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	LAKHANPUR /1 /2023 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0000052/2023
17	D-BLAPL/4584/2024 BLAPL/1248/2024	PARSURAM BHATRA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	NABARANGAPUR TOWN /522 /2023 SPECIAL JUDGE,NABARANGPUR(Nabarangapur) TR/0000067/2023
18	D-BLAPL/3956/2024 BLAPL/1249/2024	SAMBHU SETHY @ SAMBU SETHI VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	K.NUAGAON /481 /2023 J.M.F.C.,PATRAPUR(Ganjam) GR/0000690/2023
19	D-BLAPL/4145/2024 BLAPL/1250/2024	SUBASH MUDULI VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	BURLA /579 /2023 J.M.F.C.,SAMBALPUR(Sambalpur) GR/0000914/2023
20	D-BLAPL/4587/2024 BLAPL/1251/2024	LOKANATH BHATRA @ LOKONATH BHATRA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	UMERKOTE /173 /2023 SPECIAL JUDGE,NABARANGPUR(Nabarangapur) TR/0000064/2023
21	D-BLAPL/4204/2024 BLAPL/1252/2024	BIKRAM DALABEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	NCB BHUBANESWAR /1 /2023 DISTRICT & SESSIONS JUDGE,BERHAMPUR 2(A)CC/0000018/2023
22	D-BLAPL/4605/2024 BLAPL/1253/2024	SILPA BEHERA @ SILIPA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	RAMBHA (KHALLIKOTE) /55 /2024 J.M.F.C.-ADDL.CIVIL JUDGE (JD),KHALIKOTE GR/0000129/2024
23	D-BLAPL/4581/2024	KAPIL MEHER	DHIRENDRA KUMAR MOHAPATRA	JHARSUGUDA /388 /2022

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	BLAPL/1254/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/000047/2022
24	D-BLAPL/4620/2024 BLAPL/1255/2024	SAHIL TANDI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	JONK /326 /2023 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000925/2023
25	D-BLAPL/4627/2024 BLAPL/1256/2024	NARESH MANDAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	KALIMELA /184 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000161/2023
26	D-BLAPL/4149/2024 BLAPL/1257/2024	TUNA HARIJAN VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	BORIGUMMA /200 /2022 JMFC, BORIGUMMA(Koraput) GR/0000371/2022
27	D-BLAPL/432/2024 BLAPL/1258/2024	AJAYA SAHU @ JITU VS STATE OF ODISHA	GOURAV MOHANTY VS	CHOUDWAR /343 /2019 1ST ADJ,CUTTACK(Cuttack) ST/0000103/2021
28	D-BLAPL/3173/2024 BLAPL/1259/2024	TAHIR VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	/ /0 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000034/2023
29	D-BLAPL/4189/2024 BLAPL/1260/2024	CHANDAN BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	Bamapada (Industrial Area) /194 /2023 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000633/2023
30	D-BLAPL/4256/2024 BLAPL/1261/2024	ARJUN NAIK VS STATE OF ODISHA	ANITA SAHOO VS	KHANDAPARA /52 /2022 J.M.F.C.,KHANDAPARA(Nayagarh) GR/0000050/2022
31	D-BLAPL/4191/2024 BLAPL/1262/2024	DAGARA @ BIJAY DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	REMUNA /3 /2024 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000015/2024
32	D-BLAPL/4025/2024 BLAPL/1263/2024	JADUMANI DASH VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	CHHENDIPADA /102 /2014 SPL.JUDGE,ANGUL(Anugul) Spl/0000062/2014
33	D-BLAPL/4257/2024 BLAPL/1264/2024	SUMAN NAIK VS STATE OF ODISHA	ANITA SAHOO VS	KHANDAPARA /52 /2022 J.M.F.C.,KHANDAPARA(Nayagarh) GR/0000050/2022
34	D-BLAPL/4192/2024 BLAPL/1265/2024	SK. ARBAZ VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CYBER CRIME AND E.O, BALASORE /14 S.D.J.M.,BALASORE(Baleshwar)

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35	D-CMP/6413/2024 CMP/116/2024	STATE OF ODISHA THE NATIONAL HIGHWAYS AUTHORITY OF INDIA, NEW DELHI VS DILLIP KUMAR PATI	UMESH CHANDRA MOHANTY VS	CT/0000398/2023 // DISTRICT & SESSIONS JUDGE, KEONJHAR
36	D-CMP/6185/2024 CMP/117/2024	SRIKANTA KISHOR BAL VS RABINDRANATH SAMAL	MAMATA MISHRA VS	EC/0000075/2019 // CIVIL JUDGE (JD), CHANDIKHOLE (Jajapatgarh)
37	D-CMP/6849/2024 CMP/118/2024	CHATRUBHUJA DAS VS GHANA SHYAM DAS	BIBEKANANDA BHUYAN VS	CS/0000016/2015 // ADDL SESSIONS JUDGE, KUJANG (Jagatsinghpur)
38	D-CMP/6672/2024 CMP/119/2024	RAMDULARI KHANDELWAL VS M.D, ORISSA STATE FINANCIAL CORPORATION, CUTTACK	SWAYAMBHU MISHRA VS	Fao/0000005/2024 // 3RD ADDL.CIVIL JUDGE(S.D.), BALASORE
39	D-CMP/6589/2024 CMP/120/2024	UMAKANTA JENA VS RAMAKANTA JENA	MANOJ KUMAR MOHANTY (2) VS	CS/0000763/2012 // CIVIL JUDGE (SD), BARIPADA (Mayurbhanj)
40	D-CMP/6611/2024 CMP/121/2024	CHINTAMANI JENA VS SULOCHANA JENA	ACHYUTANANDA PATTANAİK VS	CS/0000035/2022 // CIVIL JUDGE (SD), BHUBANESWAR (Khordha)
41	D-CMP/6311/2024 CMP/122/2024	PRAMOTH KUMAR RATH VS PRASANNA KUMAR RATH	DINESH KUMAR MOHANTY VS	CS/0000986/2022 // 2ND ADDL.CIVIL JUDGE(SD), BHUBANESWAR
42	D-CONTC/6524/2024 CONTC/1000/2024	RAJESH KUMAR MANDAL VS ANU GARG, I.A.S.	ADV. VS	CS/0000707/2014 // ()
43	D-CONTC/6529/2024 CONTC/1001/2024	MALAYA KUMAR CHAKRAVARTI VS ANU GARG, I.A.S.	ADV. VS	// // ()
44	D-CONTC/6528/2024 CONTC/1002/2024	UGRESAN NAYAK VS ANU GARG, I.A.S.	ADV. VS	// // ()
45	D-CONTC/6531/2024 CONTC/1003/2024	SUBASH CHANDRA MISHRA VS ANU GARG, I.A.S.	ADV. VS	// // ()

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46	D-CONTC/6534/2024 CONTC/1004/2024	RABINDRA KUMAR ROUT VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
47	D-CONTC/6533/2024 CONTC/1005/2024	POULASTI PATEL VS ANU GARG, I.A.S.	ADV. VS	// 0 //
48	D-CONTC/6544/2024 CONTC/1006/2024	KEDARNATH PATEL VS ANU GARG, I.A.S.	ADV. VS	// 0 //
49	D-CONTC/6535/2024 CONTC/1007/2024	SARAT KUMAR MANGARAJ VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
50	D-CONTC/6546/2024 CONTC/1008/2024	SIBA NARAYANA SATAPATHY VS ANU GARG, I.A.S.	ADV. VS	// 0 //
51	D-CONTC/6536/2024 CONTC/1009/2024	KUNJA BIHARI DAS VS ANU GARG, I.A.S.	ADV. VS	// 0 //
52	D-CONTC/6540/2024 CONTC/1010/2024	PRASANTA KUMAR MOHAPATRA VS ANU GARG, I.A.S.	ADV. VS	// 0 //
53	D-CONTC/6541/2024 CONTC/1011/2024	SHYAMAGHAN DALAI VS ANU GARG, I.A.S.	ADV. VS	// 0 //
54	D-CONTC/6543/2024 CONTC/1012/2024	UMAKANTA BEHERA VS ANU GARG, I.A.S.	ADV. VS	// 0 //
55	D-CONTC/6654/2024 CONTC/1013/2024	SARATHI BHANJA VS ANU GARG, I.A.S.	ADV. VS	// 0 //
56	D-CONTC/5789/2024 CONTC/986/2024	UMA CHARAN RATH VS G. MATHIVATHANAN, PRINCIPAL SECY. HOUSING AND URBAN DEVLOPMENT DEPT.	ADV. VS	// 0 //
57	D-CONTC/5786/2024	BIRARAJ BAG	ADV.	//

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	CONTC/987/2024	VS	VS	0
		ANU GARG, ADDL. CHIEF SECY. CUM PRINCIPAL SECY., WATER RESOURCES DEPT.		//
58	D-CONTC/6046/2024	SIBA NAYAK	ADV.	//
	CONTC/988/2024	VS	VS	0
		SANJAYA KUMAR NAYAK, V.C., RAVENSHAW UNIVERSITY, CUTTACK		//
59	D-CONTC/5784/2024	NARENDRA KUMAR RAY CHOUDHURY	SUBHRANSU THAKUR	//
	CONTC/989/2024	VS	VS	0
		BIJAYA KUMAR SATAPATHY, CHIEF MANAGER, SBI, PURI		//
60	D-CONTC/5399/2024	KRUSHNA CHANDRA JENA	ADV.	//
	CONTC/990/2024	VS	VS	0
		LALIT DAS, PLANNING MEMBER, BERHAMPUR MUNICIPAL CORPN.		//
61	D-CONTC/6080/2024	JANAKI RAY BAGEL BABU	BIBEKANANDA BHUYAN	//
	CONTC/991/2024	VS	VS	0
		BIBHUTI BHUSAN NAYAK, I.A.S.		//
62	D-CONTC/4977/2024	SURYANARAYAN SAHU	ADV	//
	CONTC/992/2024	VS	VS	0
		ASWATHY S., I.A.S.		//
63	D-CONTC/4902/2024	DIPTI RANJAN PRADHAN	SASANKA SEKHAR SAHOO	//
	CONTC/993/2024	VS	VS	0
		PRACHI PRIYADARSHINI (ORS), SUB REGR., BALIPATNA		//
64	D-CONTC/4455/2024	AMRESH KUMAR NEGI	ADV.	//
	CONTC/994/2024	VS	VS	0
		ASWATHY S., I.A.S		//
65	D-CONTC/4457/2024	MANORANJAN SAHOO	ADV.	//
	CONTC/995/2024	VS	VS	0
		ASWATHY S., I.A.S.		//
66	D-CONTC/4489/2024	BHAGABAN BISHOI	ADV.	//
	CONTC/996/2024	VS	VS	0
		ASWATHY S., I.A.S.		//
67	D-CONTC/5295/2024	SANIMANI MAJHI	ADV.	//
	CONTC/997/2024	VS	VS	0
		S. ASWATHY, S AND ME DEPT., ODISHA, BBSR.		//
68	D-CONTC/5113/2024	NIRUPAMA NAIK	ADV.	//
	CONTC/998/2024	VS	VS	0

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69	D-CONTC/6521/2024 CONTC/999/2024	MANOJ PRABHAKAR KUJUR, TAHASILDAR, SAMBALPUR SATYABRATA MISHRA VS ANU GARG, I.A.S.	ADV. VS	// // ()
70	D-CONTR/4609/2024 CONTR/6/2024	ORISSA POWER CONSORTIUM LTD., ANGUL VS SUDHANSU SEKHAR MISHRA, S.P., ANGUL	ADV. VS	//0 ()
71	D-CRLA/4240/2024 CRLA/124/2024	ABHISHEK MOHANTA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	KANTABANIA PS /144 /2023 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/000058/2023
72	D-CRLA/4471/2024 CRLA/125/2024	SUKAN@SUKADEV PADHI VS STATE OF ODISHA	SUBRATA PANDA VS	TIHIDI /74 /2020 DISTRICT & SESSIONS JUDGE,BHADRAKALINGAPUR ST/000052/2020
73	D-CRLA/4948/2024 CRLA/126/2024	NITYANANDA@NITEI MURMU VS STATE OF ODISHA	ARIJEET MISHRA VS	KARANJIA /162 /2020 ADDL.SESIONS JUDGE,KARANJIA(Ma... ST/000007/2021
74	D-CRLMC/2383/2024 CRLMC/415/2024	AKULA JATA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	//0 A.D.J.,DHENKANAL(Dhenkanal) Spl/000086/2016
75	D-CRLMC/2202/2024 CRLMC/416/2024	BIRANCHI KUMAR JAYASINGH@MATAGAJASINGH VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	FATEGARH /178 /2019 A.D.J.,NAYAGARH(Nayagarh) ST/000021/2020
76	D-CRLMC/1667/2024 CRLMC/417/2024	SANJAY KUMAR PATWARI VS STATE OF ODISHA	AMIT PATTNAIK VS	//0 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada) 2(C)CC/000092/2012
77	D-CRLMC/3329/2024 CRLMC/418/2024	SANTOSH KUMAR TALDI VS STATE OF ODISHA	BISWA RANJAN NAYAK VS	BALASORE TOWN /158 /2014 S.D.J.M.,BALASORE(Baleshwar) CT/0001530/2014
78	D-CRLMC/3621/2024 CRLMC/419/2024	LITU@LITUNA NAYAK VS STATE OF ODISHA	JAYANT KUMAR PADHI VS	MAHILA P.S. BUXIBAZAR /9 /2017 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000257/2017
79	D-CRLMC/4401/2024 CRLMC/420/2024	MD.AHMED@AHMAD KHAN VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-15 /47 /2012 2ND A.D.J.,ROURKELA(Sundargarh) ST/000062/2013

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80	D-CRLMC/4546/2024 CRLMC/421/2024	MUNA @ MANOJ KUMAR KANDI VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	SALIPUR /14 /2021 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000011/2021
81	D-CRLMC/4750/2024 CRLMC/422/2024	BIKRAM KESHARI JENA VS STATE OF ODISHA	ARYA TRIPATHY VS	SPL.TASK FORCE /7 /2019 S.D.J.M.,KHURDA(Khordha) GR/0000486/2019
82	D-CRLMC/4424/2024 CRLMC/423/2024	LALA @ SUSANTA @ BIKAS BARIK VS STATE OF ODISHA	PITAMBAR JENA VS	BARIA /5 /2009 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K GR/0000067/2009
83	D-CRLMC/4124/2024 CRLMC/424/2024	DEBENDRA NATH@DEBA SWAIN VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	NANDIPADA /111 /2016 SPL.JUDGE ANANDAPUR(Kendujhar) Spl/0000034/2019
84	D-CRLMC/4497/2024 CRLMC/425/2024	BASANTA SUNA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	NARLA /143 /2015 A.D.J.,BHAWANIPATNA(Kalahandi) CT/0000034/2016
85	D-CRLMC/4524/2024 CRLMC/426/2024	SILU @ SANTANU KUMAR MALLICK VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	TOMANDO /45 /2017 AD HOC ADDITIONAL SESSIONS JUDGE TR/0001628/2017
86	D-CRLMC/1850/2024 CRLMC/427/2024	ANITA BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	DHAMNAGAR /239 /2023 J.M.F.C.,DHAMNAGAR(Bhadrak) GR/0000424/2023
87	D-CRLMC/3914/2024 CRLMC/428/2024	ASHAMANI SETHI VS STATE OF ODISHA	HALADHAR SETHY VS	BHADRAK TOWN /266 /2022 S.D.J.M.,BHADRAK(Bhadrak) GR/0001818/2022
88	D-CRLMP/4480/2024 CRLMP/212/2024	TAPOI BHOLA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// () //
89	D-CRLMP/3915/2024 CRLMP/213/2024	RAMESH CHANDRA ROUT VS STATE OF ODISHA	AYODHYA NATH LENKA VS	// () //
90	D-CRLMP/4444/2024 CRLMP/214/2024	GANGADHAR JENA VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	BALIANTA P.S. /432 /2021 () //
91	D-CRLMP/3950/2024	DAMODAR NAYAK	SANKARACHARYA CHOUDHURY	ASTARANGA MARINE PS /40 /2023

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	CRLMP/215/2024	VS STATE OF ODISHA	VS	() //
92	D-CRLMP/4300/2024 CRLMP/216/2024	RAMBHA MAHARI VS STATE OF ODISHA	SUBHRA NARAYAN GAYA VS	//0 () //
93	D-CRLMP/3625/2024 CRLMP/217/2024	DR.LAXMIDHAR BISWAL VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	//0 () //
94	D-CRLMP/3872/2024 CRLMP/218/2024	SUJEET SAMAL VS STATE OF ODISHA	AGNIHOTRA SAHU VS	KORAPUT TOWN /305 /2023 () //
95	D-CRLMP/4709/2024 CRLMP/219/2024	LOKANATH RANA VS STATE OF ODISHA	MANAS CHAND VS	//0 () //
96	D-CRLMP/4669/2024 CRLMP/220/2024	BHABANI @ BHAVANI PANIGRAHI VS STATE OF ODISHA	ARIJEET MISHRA VS	//0 () //
97	D-CRLMP/4748/2024 CRLMP/221/2024	BHAGABAT PRASAD MOHAPATRA VS STATE OF ODISHA	ANITA SAHOO VS	MAHAKALPARA /203 /2023 () //
98	D-CRLMP/1903/2024 CRLMP/222/2024	ANITA BEHERA VS STATE OF ODISHA	PRAVASH CH JENA VS	DHAMNAGAR /265 /2020 () //
99	D-CRLMP/3658/2024 CRLMP/223/2024	PANCHALI SIA VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	RAJNAGAR /437 /2023 () //
100	D-CRLREV/4419/2024 CRLREV/64/2024	PRAVASH CHANDRA SAHU VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	SINAPALI /34 /2003 C.J.M.,NAWAPARA(Nuapada) ST/0000079/2023
101	D-CRP/6633/2024 CRP/6/2024	MAHESWAR MOHARANA VS PRADIPTA KUMAR DAS	SHILPI SIDHANTA MOHAPATRA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0000691/2023
102	D-CRP/5603/2024 CRP/7/2024	M/S. GUPTA POWER INFRASTRUCTURE LTD. VS	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),KHURDA(Khordha)

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-MACA/1718/2024 MACA/77/2024	CORNEL AJAI SAXENA THE MANAGER, T.P.HUB, M/S.ORIENTAL INSURANCE CO.LTD. VS SUBASH CHANDRA SAMAL	RIMJHIMBALA PATI VS	CMA/0000041/2023 // 2ND ADJ,CUTTACK(Cuttack) Mac/0001050/2019
104	D-MATA/5744/2024 MATA/49/2024	TRINATH SAHOO VS CHINMAYEE SAHOO	PABITRA KUMAR DUTTA VS	// JUDGE FAMILY COURT,GANJAM(Ganja CP/0000238/2017
105	D-OTAPL/3614/2024 OTAPL/1/2024	M/S. VIRAJAA STEEL AND POWER (P) LTD. VS COMMISSIONER, CENTRAL EXCISE, CUSTOMS AND SERVICE TAX, BHUBANESWAR	UMESH CHANDRA BEHURA VS	// () //
106	D-RPFAM/1507/2024 RPFAM/29/2024	HAREKRUSHNA @ HAREKRISHNA MURTY VS SUNITA MURTY	TUKUNA KU.MISHRA VS	// JUDGE,FAMILY COURT,JEYPORE(Korap Crp/0000051/2020
107	D-RPFAM/5396/2024 RPFAM/30/2024	RAJENDRA KUMAR NANDI VS LOPAMUDRA DAS	AMULYA RATNA PANDA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur Crp/0000283/2019
108	D-RPFAM/6707/2024 RPFAM/31/2024	SUDHANSHU KUMAR BHOI @ SUDHANSHU KUMAR DAS VS LAXMIPRIYA BHOI	KISHORE KUMAR JENA VS	// JUDGE,FAMILY COURT,JAGATSINGPUR Crp/0000067/2020
109	D-RSA/3570/2024 RSA/28/2024	RAMANI RANJAN KAR @ BULU VS BINODINI MOHANTY	BIBEKANANDA BHUYAN VS	// DIST.& SESSIONS JUDGE,JAJPUR(Jajapur RFA/0000011/2023
110	D-RSA/6116/2024 RSA/29/2024	LAXMI PRIYA SAHOO VS NIROD KUMAR JENA	SANATAN DAS VS	// 1ST ADJ,CUTTACK(Cuttack) RFA/0000080/2018
111	D-RVWPET/6587/2024 RVWPET/18/2024	MANORAMA PATI VS SUVENDU KAR	SUSHANTA KUMAR JOSHI VS	// () //
112	D-TRP(C)/6653/2024 TRP(C)/39/2024	SARMISTHA SAHOO VS SHUVRA KANTA BEHERA	MIHIR SAHOO VS	// JUDGE FAMILY COURT,BALASORE(Bal CP/0000728/2022
113	D-WA/5583/2024 WA/179/2024	BASISTHA PADHAN VS STATE OF ODISHA	ABHILASH MISHRA VS	// () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-WA/4147/2024 WA/180/2024	SWARNALATA BAL VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
115	D-WA/6515/2024 WA/181/2024	DIBAKAR SAHU VS KRUSHNA PRIYA BISWAL STATE OF ODISHA	ASHWINI KUMAR DAS VS	// 0 //
116	D-WA/6852/2024 WA/182/2024	PRASANNA KUMAR SAMANTASINGHAR STATE OF ODISHA VS	BIBHU PRASAD TRIPATHY,A.G.A VS	// 0 //
117	D-WA/6880/2024 WA/183/2024	MEENA KUMARI @ MEENA KUMARI ROUT STATE OF ODISHA VS	BIPLAB MOHANTY,A.G.A VS	// 0 //
118	D-WP(C)/6550/2024 WP(C)/3469/2024	PRAFULLA KUMAR NANDI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
119	D-WP(C)/6552/2024 WP(C)/3470/2024	DEBARAJ BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
120	D-WP(C)/6551/2024 WP(C)/3471/2024	DEBASIS BISHOI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
121	D-WP(C)/6698/2024 WP(C)/3472/2024	SAROJINI BEHERA VS TPCODL, BBSR	NITYANANDA PANDA VS	// 0 //
122	D-WP(C)/6509/2024 WP(C)/3473/2024	ANANDA BUDEK VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //
123	D-WP(C)/4192/2024 WP(C)/3474/2024	TRINATH PRADHANI VS STATE OF ODISHA	PADMANAV CHOUDHURY VS	// 0 //
124	D-WP(C)/6548/2024 WP(C)/3475/2024	SACHIDANANDA MISHRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
125	D-WP(C)/6021/2024	KHAGESWAR MALLIK	KRISHNA CHANDRA SAHU	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/3476/2024	VS STATE OF ODISHA	VS	0 //
126	D-WP(C)/6547/2024 WP(C)/3477/2024	KAILASH CHANDRA NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
127	D-WP(C)/6128/2024 WP(C)/3478/2024	JAYANTA KUMAR DASH VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //
128	D-WP(C)/6659/2024 WP(C)/3479/2024	SARAT KUMAR MOHANTY VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
129	D-WP(C)/5989/2024 WP(C)/3480/2024	SRIDHAR PRATAP SINGH VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
130	D-WP(C)/6549/2024 WP(C)/3481/2024	SURESH KUMAR ROUT VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
131	D-WP(C)/6645/2024 WP(C)/3482/2024	NARAYAN MOHANTA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
132	D-WP(C)/6661/2024 WP(C)/3483/2024	JAGANNATH SAMAL VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
133	D-WP(C)/4795/2024 WP(C)/3484/2024	SACHIN SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //
134	D-WP(C)/6836/2024 WP(C)/3485/2024	BARNABA PRADHAN VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
135	D-WP(C)/6490/2024 WP(C)/3486/2024	RAJENDRANATH GIRI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
136	D-WP(C)/6819/2024 WP(C)/3487/2024	GURUBARI MUNDA VS	MITALEE JESTHI VS	// 0

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137	D-WP(C)/6827/2024 WP(C)/3488/2024	STATE OF ODISHA URMILA MISHRA VS	BISWABIHARI MOHANTY VS	// // 0
138	D-WP(C)/6555/2024 WP(C)/3489/2024	STATE OF ODISHA SATISH KUMAR PARIDA VS	SARADA PRASAD DASH VS	// // 0
139	D-WP(C)/6327/2024 WP(C)/3490/2024	STATE OF ODISHA PRADEEP PATEL VS	SURESH KUMAR JENA VS	// // 0
140	D-WP(C)/6476/2024 WP(C)/3491/2024	GENERAL MANAGER, BASUNDHARA-GARJANBAHAL AREA, MCL, SUNDARGARH BARUN KUMAR MAJHI VS	RUDRA NARAYAN PARIJA VS	// // 0
141	D-WP(C)/6447/2024 WP(C)/3492/2024	STATE OF ODISHA DILLIP KUMAR ROUT VS	JYOTI RANJAN KHUNTIA VS	// // 0
142	D-WP(C)/5332/2024 WP(C)/3493/2024	STATE OF ODISHA DR. KRUSHNA CHANDRA DAS VS	SUSHANT KUMAR PRADHAN (3) VS	// // 0
143	D-WP(C)/6207/2024 WP(C)/3494/2024	ICICI BANK LTD. MUMBAI M/S. PREMIER ROCK PRODUCTS PVT. LTD., HARYANA VS	SATYA SMRUTI MOHANTY VS	// // 0
144	D-WP(C)/6941/2024 WP(C)/3495/2024	STATE OF ODISHA NILAM SANJEEB SWAIN VS	KHIROD CHANDRA MAJHI VS	// // 0
145	D-WP(C)/6391/2024 WP(C)/3496/2024	R.T.O., NAYAGARH AJAYA KUMAR NANDA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
146	D-WP(C)/6501/2024 WP(C)/3497/2024	STATE OF ODISHA PRASANTA KUMAR SAHOO VS	RAMESH KUMAR SAHU VS	// // 0
147	D-WP(C)/6938/2024 WP(C)/3498/2024	STATE OF ODISHA SWALEHA BEGUM VS	CHANDAN MISHRA VS	// // 0
		R.T.O., CHANDIKHOL		//

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148	D-WP(C)/6724/2024 WP(C)/3499/2024	GAGAN KUMAR MOHAPATRA VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA 1 VS	// 0 //
149	D-WP(C)/6125/2024 WP(C)/3500/2024	ROHIT KUMAR NAIK VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
150	D-WP(C)/6940/2024 WP(C)/3501/2024	ABDUL RIHAN KHAN VS R.T.O., CUTTACK	CHANDAN MISHRA VS	// 0 //
151	D-WP(C)/6387/2024 WP(C)/3502/2024	MANORANJAN KAR VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
152	D-WP(C)/6952/2024 WP(C)/3503/2024	BRAJAHARI MOHANTY VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
153	D-WP(C)/6892/2024 WP(C)/3504/2024	M/S BVG INDIA LTD. REGISTERED OFFICE, PUNE VS STATE OF ODISHA	PRASANNA KUMAR PARHI VS M/S.SUCHETA GUMANSINGH, P.MOHANTY	// 0 //
154	D-WP(C)/6766/2024 WP(C)/3505/2024	AJAY BEHERA VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
155	D-WP(C)/6863/2024 WP(C)/3506/2024	PRAMOD GOCHHAYAT @ PRAMOD KUMAR GOCHHAYAT VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
156	D-WP(C)/6770/2024 WP(C)/3507/2024	UTTAM BEHERA VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
157	D-WP(C)/6775/2024 WP(C)/3508/2024	ARUN BEHERA VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
158	D-WP(C)/6774/2024 WP(C)/3509/2024	TARUN BEHERA VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
159	D-WP(C)/6948/2024	JIBARDHAN DHURUA	MITHUN DAS	//

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	WP(C)/3510/2024	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/6866/2024 WP(C)/3511/2024	BASANT ROUT VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
161	D-WP(C)/6871/2024 WP(C)/3512/2024	SARAT ROUT VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
162	D-WP(C)/6874/2024 WP(C)/3513/2024	PRAFULLA ROUT @ PRAFULLA KUMAR ROUT VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
163	D-WP(C)/6702/2024 WP(C)/3514/2024	TRINATH BAURI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
164	D-WP(C)/6697/2024 WP(C)/3515/2024	PURNA CHANDRA SETHI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
165	D-WP(C)/6674/2024 WP(C)/3516/2024	SUDHANSU KUMAR SENAPATI VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
166	D-WP(C)/5864/2024 WP(C)/3517/2024	ASWINI KUMAR PATEL VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	// 0 //
167	D-WP(C)/5657/2024 WP(C)/3518/2024	MANAS KUMAR ACHARYA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
168	D-WP(C)/6031/2024 WP(C)/3519/2024	MANORANJAN MOHANTY VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
169	D-WP(C)/5812/2024 WP(C)/3520/2024	BIJAYA KUMAR BEHERA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
170	D-WP(C)/6621/2024 WP(C)/3521/2024	MADHUMITA BEHERA VS	DIGAMBARA MISHRA VS	// 0

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171	D-WP(C)/3601/2024 WP(C)/3522/2024	STATE BANK OF INDIA M/S. SAHOO ENGINEERING WORKS, JAGATPUR, CUTTACK VS COMMISSIONER OF CT AND GST, CUTTACK	DEBASISH HAZRA VS	// // 0 //
172	D-WP(C)/4193/2024 WP(C)/3523/2024	BIJAYA KUMAR PRADHAN VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
173	D-WP(C)/6886/2024 WP(C)/3524/2024	ADITYA KUMAR MOHAPATRA VS STATE OF ODISHA	LALITENDU MISHRA VS	// 0 //
174	D-WP(C)/5529/2024 WP(C)/3525/2024	M/S. INDRAVATI MOTORS, BARAGARH VS COLLECTOR AND D.M. BARGARH	MIHIR SAHOO VS	// 0 //
175	D-WP(C)/4518/2024 WP(C)/3526/2024	SADANANDA SAHOO VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
176	D-WP(C)/4601/2024 WP(C)/3527/2024	ELECTRICAL SECTION OFFICER, TPWODL, BARGARH VS DISTRICT CONSUMER DISPUTE REDRESSAL COMMISSION, BARGARH	PRASANTA KUMAR TRIPATHY VS	// 0 //
177	D-WP(C)/6448/2024 WP(C)/3528/2024	P.SORAJONI VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
178	D-WP(C)/5262/2024 WP(C)/3529/2024	SUSIL KUMAR DAS VS THE MANAGER, ICICI LOMBARD GENERAL INSURANCE COMPANY LTD, CUTTACK	JUDHISTHIR SAHOO VS	// 0 //
179	D-WP(C)/6273/2024 WP(C)/3530/2024	HARIHAR JENA VS STATE OF ODISHA	AMBUJA BANDHU PARIDA VS	// 0 //
180	D-WP(C)/6450/2024 WP(C)/3531/2024	BASUDEV BISOYI VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
181	D-WP(C)/6690/2024 WP(C)/3532/2024	PURNA CHANDRA SA VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //

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182	D-WP(C)/5270/2024 WP(C)/3533/2024	SANATAN NAIK VS UNION OF INDIA	JUDHISTHIR SAHOO VS	// 0 //
183	D-WP(C)/6688/2024 WP(C)/3534/2024	GABRIEL TIGGA VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
184	D-WP(C)/5287/2024 WP(C)/3535/2024	BHASKAR CHANDA VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
185	D-WP(C)/6217/2024 WP(C)/3536/2024	PINTU NAYAK VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
186	D-WP(C)/5887/2024 WP(C)/3537/2024	NAMITA NAYAK VS THE LAND REFORMS COMMISSIONER, CUTTACK	ABINASH ROUSTRAY VS	// 0 //
187	D-WP(C)/6878/2024 WP(C)/3538/2024	AMAR GOCHHAYAT VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
188	D-WP(C)/5781/2024 WP(C)/3539/2024	KALPANA KHAMARI VS UNION OF INDIA	AMIT PRASAD BOSE VS	// 0 //
189	D-WP(C)/6882/2024 WP(C)/3540/2024	KARUNAKAR ROUT VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
190	D-WP(C)/4982/2024 WP(C)/3541/2024	SRIKANT AUTOTECH PVT. LTD., BHADRAK VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
191	D-WP(C)/5421/2024 WP(C)/3542/2024	BHARAT CHANDRA DALAI VS UNION OF INDIA	AISHWARYA SWAIN VS	// 0 //
192	D-WP(C)/6565/2024 WP(C)/3543/2024	ARTABANDHU NAYAK VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
193	D-WP(C)/6085/2024	PRABHAKAR TULO	SATYAJIT BEHERA	//

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	WP(C)/3544/2024	VS STATE OF ODISHA	VS	() //
194	D-WP(C)/5213/2024 WP(C)/3545/2024	MINATI PADHY VS STATE OF ODISHA	BIRANCHI NARAYAN MAHAPATRA VS	// () //
195	D-WP(C)/2028/2024 WP(C)/3546/2024	SIBANANDA JENA VS SASMITA NAHAK	SANJIB KUMAR BHANJADEO VS	// () //
196	D-WP(C)/3305/2024 WP(C)/3547/2024	GANESH PRADHAN VS SPL. LAND ACQUISITION OFFICER, SAMBALPUR	RABINDRA NATH DEBATA VS	// () //
197	D-WP(C)/6678/2024 WP(C)/3548/2024	DR. PRAVAT KUMAR BEHERA VS COMMNR. CUM SECY. TO GOVT. OF H AND FW DEPT. BBSR	NIHAL RATH VS	// () //
198	D-WP(C)/5221/2024 WP(C)/3549/2024	SHYAM SUNDAR NAIK VS MAHANADI COALFIELDS LTD., SAMBALPUR	UPENDRA KUMAR SAMAL VS	// () //
199	D-WP(C)/1121/2024 WP(C)/3550/2024	SRIKANT AUTOTECH PVT. LTD., BHADRAK VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// () //
200	D-ABLAPL/2412/2024 ABLAPL/1691/2024	SUMATI BEHERA VS STATE OF ODISHA	SAROJ BARIK VS	BASTA /146 /2015 J.M.F.C.,BASTA(Baleshwar) CT/0001370/2015
201	D-ABLAPL/3111/2024 ABLAPL/1692/2024	NIRANJAN JENA VS STATE OF ODISHA	LAMBODOR ACHARI VS	ASKA /339 /2020 () //
202	D-ABLAPL/3149/2024 ABLAPL/1693/2024	SK. KAMRUDDIN VS STATE OF ODISHA	KARUNAKAR NAYAK VS	SORO /28 /2024 () //
203	D-ABLAPL/3161/2024 ABLAPL/1694/2024	KORJANGI SURESH VS STATE OF ODISHA	T.NARAYANA MURTY VS	SUNKI /49 /2023 () //
204	D-ABLAPL/3906/2024 ABLAPL/1695/2024	RUSIA PATRA VS	GOPAL KRISHNA DASH VS	JAGANNATHA PRASAD /636 /2023 ()

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205	D-ABLAPL/3966/2024 ABLAPL/1696/2024	STATE OF ODISHA JUGALA KISHOR PATTNAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /49 /2024 ()
206	D-ABLAPL/4085/2024 ABLAPL/1697/2024	STATE OF ODISHA RAKESH MEHER VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// BHATILI /190 /2023 ()
207	D-ABLAPL/4139/2024 ABLAPL/1698/2024	STATE OF ODISHA SARANGADHARA @ SARANGADHAR SAHOO VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// DHENKANAL SADAR /36 /2024 ()
208	D-ABLAPL/4156/2024 ABLAPL/1699/2024	STATE OF ODISHA KALICHARAN HEMBRAM VS STATE OF ODISHA	KULDEEP MOHANTY VS	// UDALA /51 /2024 ()
209	D-ABLAPL/4316/2024 ABLAPL/1700/2024	STATE OF ODISHA SANTOSH BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	// CHANDAKA P.S. /284 /2023 ()
210	D-ABLAPL/2437/2024 ABLAPL/1701/2024	STATE OF ODISHA RANJAN JENA VS STATE OF ODISHA	MRUTYUNJAYA MOHANTY VS	// NIALI /29 /2024 ()
211	D-ABLAPL/4142/2024 ABLAPL/1702/2024	STATE OF ODISHA NITESH KUMAR MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	// TUREIKELA /28 /2024 ()
212	D-ABLAPL/4165/2024 ABLAPL/1703/2024	STATE OF ODISHA SANTOSHI DAS VS STATE OF ODISHA	TRILOCHAN NANDA VS	// BARI /70 /2024 ()
213	D-ABLAPL/4173/2024 ABLAPL/1704/2024	STATE OF ODISHA SAROJ KUMAR SAHOO VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	// CHHENDIPADA /524 /2023 ()
214	D-ABLAPL/4294/2024 ABLAPL/1705/2024	STATE OF ODISHA RAMESWAR JENA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// /0 J.M.F.C.,BASTA(Baleshwar)
215	D-ABLAPL/4175/2024 ABLAPL/1706/2024	STATE OF ODISHA AMAR BEHERA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	ICC/0000095/2023 CHHENDIPADA /524 /2023 ()

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216	D-ABLAPL/4333/2024 ABLAPL/1707/2024	SANTOSH BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	CHANDAKA P.S. /282 /2023 () //
217	D-ABLAPL/4342/2024 ABLAPL/1708/2024	GOBINDA BHOI VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	MANCHESWAR P.S. /538 /2023 () //
218	D-ABLAPL/4244/2024 ABLAPL/1709/2024	PRAKASH KUMAR ROUSTRAY VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	JAGATPUR /55 /2024 () //
219	D-ABLAPL/4358/2024 ABLAPL/1710/2024	CHITARANJAN SAHU @ RINKU SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /92 /2024 () //
220	D-ABLAPL/4387/2024 ABLAPL/1711/2024	RAJESH PRADHAN VS STATE OF ODISHA	SAROJ KUMAR JENA VS	RAMBHA (KHALLIKOTE) /37 /2024 () //
221	D-ABLAPL/4414/2024 ABLAPL/1712/2024	PRADEEP KUMAR NAIK VS STATE OF ODISHA	JULIYAS PRASAD BEHERA VS	DORAGUDA PS /15 /2024 () //
222	D-ABLAPL/4404/2024 ABLAPL/1713/2024	AMIT KUMAR NAYAK @ PINTU VS STATE OF ODISHA	GYANA RANJAN DHAL VS	MANCHESWAR P.S. /37 /2024 () //
223	D-ABLAPL/4449/2024 ABLAPL/1714/2024	TRINATH BALIARSINGH VS STATE OF ODISHA	ANIRUDHA DAS VS	DELANGA /53 /2017 () //
224	D-ABLAPL/4560/2024 ABLAPL/1715/2024	SUSANTA KUMAR PATRA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	/ /0 () //
225	D-ABLAPL/4457/2024 ABLAPL/1716/2024	PRAGYAN SAMAL VS STATE OF ODISHA	HEMANT KUMAR MUND VS	KORAPUT VIGILANCE /4 /2024 () //
226	D-ABLAPL/4596/2024 ABLAPL/1717/2024	SUKANYA JENA @ NAYAK @ LIPI VS STATE OF ODISHA	SARADA PRASAD DASH VS	SORO /105 /2024 () //
227	D-ABLAPL/4597/2024	SUNIL KUMAR PRUSTY	BIRENDRA KUMAR PARDHI	KARANJIA /343 /2023

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CASES REGISTERED REPORT AS ON :16/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/1718/2024	VS STATE OF ODISHA	VS	() //
228	D-ABLAPL/4467/2024 ABLAPL/1719/2024	MAMI BARIK VS UNION OF INDIA (RAILWAY)	PRADEEP KUMAR DAS VS	//0 S.D.J.M.,BHADRAK(Bhadrak) 2(C)CC/0001044/2023
229	D-ABLAPL/4601/2024 ABLAPL/1720/2024	KOURA @ DASARATHI KARNA VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	BIRMAHARAJPUR /194 /2022 () //
230	D-ABLAPL/4531/2024 ABLAPL/1721/2024	BAPI@KUMAR BAPI BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHANDAGIRI P.S. /57 /2023 () //
231	D-ABLAPL/4533/2024 ABLAPL/1722/2024	NILANCHAL PATRI@NILA PATRI VS STATE OF ODISHA	JNYANANANDA PANDA VS	SURADA /33 /2017 () //
232	D-ABLAPL/4606/2024 ABLAPL/1723/2024	SUBASH CHANDRA JENA VS STATE OF ODISHA	SARADA PRASAD DASH VS	SORO /105 /2024 () //
233	D-ABLAPL/4543/2024 ABLAPL/1724/2024	DEBASIS SAHOO VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	GHASIPURA /104 /2024 () //
234	D-ABLAPL/4618/2024 ABLAPL/1725/2024	LINGARAJ SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	TARASINGI /24 /2024 () //
235	D-ABLAPL/4628/2024 ABLAPL/1726/2024	PRIYABRATA RAM VS STATE OF ODISHA	MANORANJAN MUDULI VS	CHANDRASEKHARPUR /93 /2024 () //
236	D-ABLAPL/4547/2024 ABLAPL/1727/2024	TUKU @ BRAHMANANDA SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	// S.D.J.M.,CUTTACK SADAR(Cuttack) 2(A)CC/0000002/2024
237	D-ABLAPL/4635/2024 ABLAPL/1728/2024	ALDEN MUNDA@ALDREN MUNDA VS STATE OF ODISHA	UMAKANTA BARIK VS	BISRA /34 /2024 () //
238	D-ABLAPL/4636/2024 ABLAPL/1729/2024	AANCHAL AGARWAL VS	ARIJEET MISHRA VS	CHHENDIPADA /466 /2023 ()

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CASES REGISTERED REPORT AS ON :16/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-ABLAPL/4625/2024 ABLAPL/1730/2024	STATE OF ODISHA MILU BISOYI VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	// GANGAPUR (ASKA) /922 /2023 () //
240	D-ABLAPL/4630/2024 ABLAPL/1731/2024	STATE OF ODISHA TILESWAR MALLICK VS STATE OF ODISHA	MAHES DAS VS	BAMUNIGAM /40 /2021 () //
241	D-ABLAPL/4558/2024 ABLAPL/1732/2024	STATE OF ODISHA BISWANATH SAHOO VS STATE OF ODISHA	BIKRAM RATH VS	TALCHER TOWN /103 /2024 () //